

(b) if so, the details thereof;

(c) whether it is also a fact that despite the ban on smoking in public places, the violation of this rule is continuing; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S.GANDHISELVAN): (a) and (b) No. As per the provisions of the Cigarettes and Other Tobacco Products (Packaging and Labeling) Amendment Rules, 2009, notified *vide* G.S.R. 305 (E) dated 03.05.09, "the specified health warnings shall occupy at least forty percent (40%) of the principle display area of the front panel of the pack and shall be positioned parallel to the top edge of the package and in the same direction as the information on the principal display areas:"

Provided that for conical packs, the widest end of the pack shall be considered as the top edge of the pack;"

(c) and (d) State Governments are mainly responsible for effective enforcement and monitoring of the rules to ban on smoking in public places. Regular communications are sent to States to ensure effective implementation of the said Rules, 2008. The Government has also developed 'Step by Step' Guidelines to facilitate the implementation of these Rules, and has organized advocacy workshops at regional/State level to raise awareness through sensitization of stakeholders in order to ensure compliance of the Rules.

Establishment of medical college at Anantnag, Jammu and Kashmir

4220. SHRI G.N. RATANPURI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government proposes to establish a medical college to be attached with Mirza Mohammed Afzal beg Memorial District Hospital, Anantnag, Jammu and Kashmir;

(b) whether a formal proposal in this regard is under consideration of Government; and

(c) if so, the status of this proposal along with the details of the funding pattern and the scheme for execution of work?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) and (b) As per the Indian Medical Council Act, 1956 and Regulations framed there under, interested parties are required to apply to the Central Government for permission to

establish a medical college. No proposal for establishment of medical college at Anantnag, J&K has been received by the Central Government.

- (c) Does not arise.

Delay in switch over to Euro-III petrol and diesel

4221. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the commitment given by the Public Sector Oil Companies about their readiness to meet the deadline of 1 April, 2010 for introducing of Euro-III petrol and diesel throughout the country, except 13 major cities that graduate to Euro-IV, is likely to be met;

(b) if not, the reasons therefor in the wake of reiteration of this commitment till end of 2009; and

(c) the time frame within which fuel quality upgradation projects or its logistics would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLUEM AND NATURAL GAS (SHRI JITIN PRASADA): (a) to (c) All out efforts have been made by the Ministry of Petroleum & Natural Gas (MoP&NG) as well as the oil industry to adhere to the schedule of implementation of the BS-III/IV Petrol and Diesel. However, in view of the vast size of our country with varied terrain and numerous logistical challenges, it was not possible to introduce BS-III fuels from a single given date. Therefore, Government has decided that BS-III Petrol and Diesel in the rest of the country be introduced in a phased manner between 1.4.2010 and 1.10.2010.

BS-III Petrol and Diesel have already been introduced in Goa state with effect from 1.4.2010.

Reimbursement of medical treatment costs

4222. PROF. ANIL KUMAR SAHANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether pensioners/families are eligible for reimbursement on taking treatment in the private/CGHS panelled hospitals and whether they can approach private/CGHS panelled hospitals directly on their own without being referred by their concerned dispensaries;

(b) if not, the reasons therefor and whether there is any proposal to allow them in this regard;